

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :

PETITION NUMBER :

TCP/147/2016

NAME OF THE PETITIONER(S) :

M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S) :

M/s G.E.T. Power Private Limited & 8 others

UNDER SECTION :

397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2 ADITYA TIWARI

ADVOCATE

Petitioner No 1 & No 2

Aditya Tiwari

ORDER

Counsels for both the parties are present. Counsel for the 1st Respondent Company submitted that the Company is under process of liquidation and prayed for time for filing copy of the order. At request, time is enlarged, with the direction that in case the order will not be produced on next date of hearing, the matter will be taken up for final hearing. Put up on 19.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)